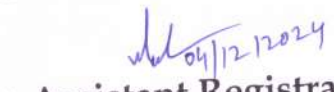


REVISED
INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA

CONSTITUTION OF KOLKATA BENCHES FROM 09/12/2024 TO 12/12/2024
[13/12/2024 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

"SMC" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) (Hybrid Court Hearing at 10.30 A.M) ["SMC" Bench will function from 10/12/2024 to 12/12/2024]
"Patna" (SMC) Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) (Hybrid Court Hearing at 10:30 AM) ["Patna SMC Bench" will function from 10/12/2024 to 12/12/2024]
"A" Bench (Hybrid)	Shri Sanjay Garg, Judicial Member & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing at 10:30 AM)
"B" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing at 10.30 AM)
"C" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "B" Bench)
"Guwahati" (Hybrid)	Shri Manomohan Das, Judicial Member & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing after completion of "A" Bench)

- Note : 1. "Kolkata(SMC)" Bench & "Patna(SMC)" Bench will stands cancelled on 09/12/2024 (Monday).
2. "Patna(SMC)" Bench will start after completion of "Kolkata(SMC)" Bench.
3. "Patna (Division) Bench" will stands cancelled during the week i.e. from 09/12/2024 to 12/12/2024.
4. "C" Bench will start after completion of "B" Bench.
5. "Guwahati" Bench will start after completion of "A" Bench.


Assistant Registrar
ITAT, Kolkata

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF A BENCH FOR 09-DECEMBER-2024 (MONDAY)

**BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER
AND HON'BLE SANJAY AWASTHI, ACCOUNTANT MEMBER**

IN COURT ROOM 2

**GOOGLE MEETING :- GNE-ECRB-ZSA, GOOGLE LINK :- [HTTPS://MEET.GOOGLE.COM/GNE-ECRB-ZSA](https://meet.google.com/GNE-ECRB-ZSA),
TIME :- HYBRID COURT HEARING AT 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1534/KOL/2024	2020-2021	[A] EXPERION CAPITAL PVT. LTD.	
2	ITA 1543/KOL/2024	2007-2008	[A] KAMAL FORGINGS PVT. LTD.	
3	ITA 1597/KOL/2024	2012-2013	[A] DELTA LIMITED	
4	ITA 1598/KOL/2024	2013-2014	[A] DELTA LIMITED	
5	ITA 1599/KOL/2024	2013-2014	[A] DELTA LIMITED	
6	ITA 1784/KOL/2024	2013-2014	[A] SRI TANMOY DUTTA	
7	ITA 1787/KOL/2024	2016-2017	[A] DAKAI DAHALA SAMABAY KRISHI UNNAYAN SAMITY LIMITED	
8	ITA 1791/KOL/2024	2017-2018	[A] A B CAPITAL	
9	ITA 1793/KOL/2024	2023-2024	[A] TEDDY TOY PVT. LTD.	
10	ITA 1796/KOL/2024	2017-2018	[A] GOPAL PODDER	
11	ITA 1876/KOL/2024	2017-2018	[A] ARIES DESIGNERS PVT. LTD.	
12	ITA 1916/KOL/2024	2013-14	[D] ANDREW YULE AND COMPANY LIMITED	
13	ITA 1917/KOL/2024	2014-15	[D] ANDREW YULE AND CO LTD	

Aditya

**Assistant Registrar
04-Dec-2024**

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 10-DECEMBER-2024 (TUESDAY)****BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER
AND HON'BLE SANJAY AWASTHI, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING :- GNE-ECRB-ZSA, GOOGLE LINK :- [HTTPS://MEET.GOOGLE.COM/GNE-ECRB-ZSA](https://meet.google.com/GNE-ECRB-ZSA),
TIME :- HYBRID COURT HEARING AT 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 113/KOL/2024	2017-18	[D] NAND KISHORE PANSARI	
2	IT(SS)A 114/KOL/2024	2018-19	[D] NAND KISHORE PANSARI	
3	IT(SS)A 115/KOL/2024	2019-20	[D] NAND KISHORE PANSARI	
4	ITA 1023/KOL/2023	2012-13	[D] ABHA FUELS PRIVATE LIMITED	
5	ITA 1055/KOL/2023	2017-2018	[A] TAPAN KANTI ROY	
6	ITA 1244/KOL/2023	2017-18	[A] SAJAL BISWAS	
7	ITA 1290/KOL/2023	2017-18	[A] KALNA II CADP FARMERS SERVICE CO.LTD.	
8	ITA 539/KOL/2024	2012-13	[A] INTIMATE COMMOTRADE PVT. LTD.	
9	ITA 989/KOL/2024	2012-2013	[A] GANAPATI FINANCIAL CONSULTANCY SERVICES PVT. LTD.	
10	ITA 1846/KOL/2024	2018-2019	[A] KULATEGHARI KETERA SAMABAY KRISHI UNNAYAN SMITY LTD.	
11	ITA 1847/KOL/2024	2018-2019	[A] KULATEGHARI KETERA SAMABAY KRISHI UNNAYAN SAMITY LTD.	
12	ITA 1883/KOL/2024	2012-2013	[A] PARAMSUKH TRADELINK PVT. LTD.	
13	ITA 2143/KOL/2024	2013-14	[A] ANJU DARUKA	
14	ITA 905/KOL/2024	2017-18	[A] HIRANMOY DAS	

Assistant Registrar
04-Dec-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 11-DECEMBER-2024 (WEDNESDAY)****BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER
AND HON'BLE SANJAY AWASTHI, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING :- GNE-ECRB-ZSA, GOOGLE LINK :- [HTTPS://MEET.GOOGLE.COM/GNE-ECRB-ZSA](https://meet.google.com/GNE-ECRB-ZSA),
TIME :- HYBRID COURT HEARING AT 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1095/KOL/2023	2016-17	[A] BANI BROTO BANERJEE	
2	ITA 1121/KOL/2023	2012-13	[A] A AND M HOME SOLUTION PRIVATE LIMITED.	
3	ITA 1148/KOL/2023	2013-2014	[A] MARY FOREX LIMITED	
4	ITA 1282/KOL/2023	2017-18	[A] JUNCTIONS HOTEL PRIVATE LIMITED	
5	ITA 1409/KOL/2023	2012-13	[A] PARAMA CONSTRUCTION PVT. LTD.	
6	ITA 819/KOL/2024	2014-15	[A] AMAR IRON UDYOG PVT. LTD.	
7	ITA 908/KOL/2024	2012-13	[A] TRIMINE AGENCIES PVT. LTD.	
8	ITA 1505/KOL/2024	2013-14	[D] TEZAS TRADING COMPANY PVT LTD	
9	ITA 1553/KOL/2024	2012-2013	[A] UDAY OVERSEAS PVT. LTD.	
10	ITA 1626/KOL/2024	2012-2013	[A] SAHARA HEALTH AND EDUCATION SOCIETY	
11	ITA 1992/KOL/2024	2014-15	[A] SHREE RATAN BAGRI	
12	ITA 2017/KOL/2024	2013-14	[D] KANYA KUMARI PROPERTIES PVT LTD.	
13	ITA 2022/KOL/2024	2017-2018	[A] SUBHENDU NANDY	

Assistant Registrar
04-Dec-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 12-DECEMBER-2024 (THURSDAY)**

A

**BEFORE HON'BLE SANJAY GARG, JUDICIAL MEMBER
AND HON'BLE SANJAY AWASTHI, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING :- GNE-ECRB-ZSA, GOOGLE LINK :- [HTTPS://MEET.GOOGLE.COM/GNE-ECRB-ZSA](https://meet.google.com/GNE-ECRB-ZSA),
TIME :- HYBRID COURT HEARING AT 10:30 AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 128/KOL/2024	2012-13	[D] ADHIRA VINICOM PVT. LTD.	
2	IT(SS)A 129/KOL/2024	2013-14	[D] ADHIRA VINICOM PVT. LTD.	
3	ITA 1240/KOL/2024	2011-12	[D] FORUM IT PARKS PRIVATE LIMITED	
4	ITA 1241/KOL/2024	2012-13	[D] FORUM IT PARKS PRIVATE LIMITED	
5	ITA 1565/KOL/2024	2012-13	[A] FASTSPEED CREATION PRIVATE LIMITED	
6	ITA 1655/KOL/2024	2015-2016	[A] VIJAY KUMAR NOPANY	
7	ITA 1656/KOL/2024	2015-2016	[A] VIJAY KUMAR NOPANY HUF	
8	ITA 1817/KOL/2024	2017-2018	[A] J.K. ENGINEERING PVT. LTD.	
9	ITA 2101/KOL/2024	2013-14	[A] M/S SUNCITY NIKETAN PVT.LTD.	
10	ITA 2104/KOL/2024	2011	[D] UNICORN BUILDCON PVT. LTD.	
11	ITA 2113/KOL/2024	2022-23	[A] SHARDA SONS RESOURCES PVT. LTD.	
12	ITA 2116/KOL/2024	2013-14	[A] NEW ERA COATINGS LLP	
13	ITA 2119/KOL/2024	2016-17	[A] PRABHA TRADING CORPORATION	
14	ITA 2124/KOL/2024	2013	[D] EDUCO VENTURES PRIVATE LTD.	
15	ITA 2125/KOL/2024	2014-15	[D] EDUCO VENTURES PVT LTD	
16	ITA 2126/KOL/2024	2020-21	[D] EDUCO VENTURES PVT LTD	
17	ITA 2127/KOL/2024	2016-17	[D] EDUCO VENTURES PVT. LTD.	
18	ITA 2130/KOL/2024	2014-15	[A] AMBER COMMDEAL PRIVATE LIMITED	
19	ITA 2131/KOL/2024	2015-16	[A] AMBER COMMDEAL PRIVATE LIMITED	
20	ITA 2132/KOL/2024	2016-17	[A] AMBER COMMDEAL PRIVATE LIMITED	


Assistant Registrar
04-Dec-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 09-DECEMBER-2024 (MONDAY)****B****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID- RON-RRQO-ANT**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 130/KOL/2024	2017	[D] RITU KEJRIWAL	
2	ITA 974/KOL/2024	2012-2013	[A] RAIGANJ CENTRAL CO-OPERATIVE BANK LTD.	
3	ITA 975/KOL/2024	2013-2014	[A] RAIGANJ CENTRAL CO-OPERATIVE BANK LTD.	
4	ITA 1220/KOL/2024	2018-2019	[A] A T AND S INDIA PRIVATE LIMITED	
5	ITA 1407/KOL/2024	2012-2013	[A] MAYFAIR VILLA PVT. LTD.	
6	ITA 1468/KOL/2024	2012-13	[D] FRONT LINE VYAPAR PRIVATE LIMITED	
7	ITA 1650/KOL/2024	2012-13	[D] BHAWANI ALUMINA PRODUCTS PVT. LTD.	
8	ITA 1775/KOL/2024	2008-2009	[A] M/S. KASTURI HOME PVT. LTD.	
9	ITA 2102/KOL/2024	2022-23	[D] SANTA SARKAR	
10	ITA 2111/KOL/2024	2015-16	[D] SANATAN MERCHANTS PRIVATE LIMITED	
11	ITA 2114/KOL/2024	2014-15	[A] UDYOGI INTERNATIONAL PRIVATE LIMITED	
12	ITA 2117/KOL/2024	2018-19	[A] M/S KUSHMANDA FINANCIAL CONSULTANTS PRIVATE LIMITED	
13	ITA 2120/KOL/2024	2015-16	[A] SUVIDHI GOLD PRIVATE LIMITED	
14	ITA 2128/KOL/2024	2018-2019	[A] GREENEARTH RESOURCES AND PROJECTS LIMITED	
15	ITA 2133/KOL/2024	2014-15	[A] KANTA DEPURA	


Assistant Registrar
04-Dec-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF B BENCH FOR 10-DECEMBER-2024 (TUESDAY)

B

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID- RON-RRQO-ANT

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 117/KOL/2015	2010-2011	[A] MPS GREENERY DEVELOPERS LTD.	
2	IT(SS)A 124/KOL/2015	2010-2011	[D] M/S MPS GREENERY DEVELOPERS LTD.	
3	IT(SS)A 81/KOL/2024	2016	[D] GOAN RECREATION CLUBS PRIVATE LIMITED	
4	IT(SS)A 82/KOL/2024	2017	[D] GOAN RECREATION CLUBS PRIVATE LIMITED	
5	IT(SS)A 86/KOL/2024	2018	[D] GOAN RECREATION CLUBS PRIVATE LIMITED	
6	IT(SS)A 87/KOL/2024	2019	[D] GOAN RECREATION CLUBS PRIVATE LIMITED	
7	ITA 44/KOL/2024	2014-15	[A] AMBUJA NEOTIA HOTEL VENTURES LTD.	
8	ITA 814/KOL/2024	2012-13	[A] SARASWATI CONCLAVE PVT. LTD.	
9	ITA 956/KOL/2024	2012-13	[D] SARASWATI CONCLAVE PVT LTD	
10	ITA 1238/KOL/2024	2012-13	[D] RAHUL SARAF	
11	ITA 1661/KOL/2024	2018-2019	[A] RAHUL SARAF (HUF)	
12	ITA 1437/KOL/2024	2017-18	[D] SUR MANGAL HOLDINGS PRIVATE LIMITED	
13	ITA 1627/KOL/2024	2015-2016	[A] TRANSWAY INTERNATIONAL	
14	ITA 2136/KOL/2024	2018-19	[A] M/S. MANALI PROPERTIES & FINANCE PVT. LTD.	
15	ITA 2137/KOL/2024	2018-19	[A] M/S. MANALI PROPERTIES & FINANCE PVT. LTD.	
16	ITA 2140/KOL/2024	2015-16	[A] HOOGHLY DOCK & PORT ENGINEERS LIMITED	
17	ITA 2144/KOL/2024	2015-16	[D] EDUCO VENTURES PVT LTD.	
18	ITA 2145/KOL/2024	2017-18	[D] EDUCO VENTURES PVT LTD	

[Signature]
Assistant Registrar
04-Dec-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

CAUSE LIST OF B BENCH FOR 11-DECEMBER-2024 (WEDNESDAY)

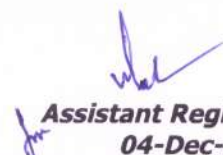
B

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID- RON-RRQO-ANT

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	BMA 1/KOL/2022	2018-19	[D] RAJENDRA MANSINGHKA	
2	BMA 2/KOL/2022	2018-19	[D] RISHAB MANSINGHKA	
3	BMA 1/KOL/2023	2018-19	[A] RAJENDRA MANSINGHKA	
4	BMA 2/KOL/2023	2018-19	[A] RISHAB MANSINGHKA	
5	BMA 4/KOL/2022	2018-2019	[A] SHRI ANURAG KEJRIWAL	
6	BMA 5/KOL/2022	2018-2019	[A] SMT. UTTARA KEJRIWAL	
7	BMA 6/KOL/2022	2018-2019	[A] SMT. TARA KEJRIWAL	
8	ITA 326/KOL/2023	2012-13	[A] M/S. STUPENDORS TRADERS PVT. LTD.	
9	ITA 1155/KOL/2023	2009-10	[A] SATBIR MAHATO	
10	ITA 1114/KOL/2024	2018-2019	[A] ALLIED BESCO (JV)	
11	ITA 1232/KOL/2024	2012-13	[A] M/S. EMERALD PROPERTIES PVT. LTD.	
12	ITA 1717/KOL/2024	2012-2013	[A] BLUEVIEW TRADEVIN PVT. LTD.	
13	ITA 1788/KOL/2024	2010-2011	[A] NAGREEKA FOILS LTD.	
14	ITA 1789/KOL/2024	2013-2014	[A] NAGREEKA FOILS LTD.	
15	ITA 1930/KOL/2024	2011-2012	[A] NAGREEKA FOILS LTD.	
16	ITA 2148/KOL/2024	2017-18	[A] AUXILIUM CONVENT SCHOOL	


Assistant Registrar
04-Dec-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

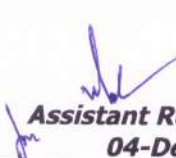
CAUSE LIST OF B BENCH FOR 12-DECEMBER-2024 (THURSDAY)

BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER

IN COURT ROOM 3

GOOGLE MEETING ID- RON-RRQO-ANT

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 100/KOL/2024	2012	[D] RAJPUTANA GENERAL COMMERCIAL CORPORATION PRIVATE LIMITED	
2	ITA 1241/KOL/2023	2012-13	[A] M/S. KANHAIYA COMMOTRADE PVT. LTD.	
3	ITA 1465/KOL/2023	2017-18	[A] SUKANTA SAHA	
4	ITA 247/KOL/2024	2018-19	[D] SACHIN ARVIND MEHTA	
5	ITA 430/KOL/2024	2014-15	[A] ALLIANCE BOOKS SUPPLIERS PVT. LTD.	
6	ITA 431/KOL/2024	2017-18	[A] ALLIANCE BOOKS SUPPLIERS PVT. LTD.	
7	ITA 826/KOL/2024	2017-18	[A] LAXMI CLOTHING PVT. LTD.	
8	ITA 1024/KOL/2024	2018-2019	[A] ROCKFIELD MINING MINERALS PRIVATE LIMITED	
9	ITA 1225/KOL/2024	2015-16	[D] BISWANATH HOSIERY MILLS LTD.	
10	ITA 1433/KOL/2024	2012-13	[D] DHARMENDRA SINGH	


Assistant Registrar
04-Dec-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 09-DECEMBER-2024 (MONDAY)**

'C'

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID: XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 747/KOL/2024	2018-19	[D] OM PRAKASH JALAN	
2	CO 17/KOL/2024	2018-19	[A] OM PRAKASH JALAN	
3	IT(SS)A 65/KOL/2024	2007-08	[D] NORFIOX VINCOM PVT LTD	
4	ITA 681/KOL/2023	2011-12	[A] M/S. ELITE REALCON PVT. LTD.(SUCCESSOR TO SOLID INFORMATION PVT. LTD.)	
5	ITA 1327/KOL/2023	2017-18	[A] CHHOTELAL RAM	
6	ITA 458/KOL/2024	2013-14	[A] SANKAR GHOSH	
7	ITA 459/KOL/2024	2013-14	[A] SANKAR GHOSH	
8	ITA 711/KOL/2024	2024-25	[A] SAHAYATA NUTRITION, HEALTH ,EDUCATION & RESEARCH FOUNDATION	
9	ITA 854/KOL/2024	2013-14	[D] MILAN GHOSH	
10	ITA 860/KOL/2024	2014-15	[D] MILAN GHOSH	
11	ITA 866/KOL/2024	2015-16	[D] MILAN GHOSH	
12	ITA 1325/KOL/2024	2016-2017	[A] THE ROYAL BANK OF SCOTLAND N.V. - INDIA BRANCH (AMALGAMATED WITH NATWEST MARKETS PLC - INDIA BRANCH)	
13	ITA 1460/KOL/2024	2012-2013	[A] M/S. SALASAR HOLDINGS PVT. LTD. (SUCCESSOR TO GREENROSE COMMODITIES PVT. LTD.)	
14	ITA 1480/KOL/2024	2019	[D] N T AGRO FOOD PRODUCTS	
15	ITA 1483/KOL/2024	2017-2018	[A] MANOJ KUMAR AGARWAL L/H OF LATE MAHESH PRASAD AGARWAL	


Assistant Registrar
04-Dec-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 10-DECEMBER-2024 (TUESDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID: XRE-HVRQ-HEH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1218/KOL/2017	2012-13	[A] ITC LIMITED	
2	ITA 1224/KOL/2017	2012-13	[D] ITC LIMITED	
3	ITA 32/KOL/2018	2013-14	[A] ITC LIMITED	
4	ITA 214/KOL/2018	2013-14	[D] M/S. ITC LIMITED	
5	ITA 1553/KOL/2018	2014-15	[A] I T C LIMITED	
6	ITA 1870/KOL/2018	2010-11	[D] M/S. ITC LIMITED	
7	ITA 1871/KOL/2018	2011-12	[D] M/S. ITC LIMITED	
8	ITA 1872/KOL/2018	2012-13	[D] M/S. ITC LIMITED	
9	ITA 1873/KOL/2018	2014-15	[D] M/S. ITC LIMITED	
10	ITA 1562/KOL/2019	2015-16	[D] ITC LIMITED	
11	ITA 1254/KOL/2019	2015-16	[A] I T C LIMITED	
12	ITA 1344/KOL/2023	2009-10	[A] ITC LIMITED	
13	ITA 415/KOL/2023	2016-17	[A] SARITA RATHI	
14	IT(SS)A 80/KOL/2024	2011	[D] PRERNA CHOPRA	
15	IT(SS)A 79/KOL/2024	2011	[D] GAURAV KUMAR CHOPRA	
16	ITA 647/KOL/2024	2019-20	[A] ANUP MAJEE	
17	ITA 648/KOL/2024	2020-21	[A] ANUP MAJEE	
18	ITA 649/KOL/2024	2021-22	[A] ANUP MAJEE	
19	ITA 982/KOL/2024	2013-14	[D] BLLUE ORANGE DEVELOPERS PRIVATE LIMITED	
20	ITA 1381/KOL/2024	2016-2017	[A] ASTRO LEASING & FINANCE CO. PVT. LTD.	
21	ITA 1454/KOL/2024	2017-2018	[A] ASTRO LEASING & FINANCE CO. PVT. LTD.	
22	ITA 1640/KOL/2024	2020-2021	[A] M/S. PHILIPS GLOBAL BUSINESS SERVICES LLP	
23	ITA 1994/KOL/2024	2013-14	[A] SANJEEV PODDAR	
24	ITA 1795/KOL/2024	2015-2016	[A] FRONTIER WAREHOUSING P LTD. (FOR, BENGAL WATERPROOF LTD., SINCE MERGED)	


Assistant Registrar
04-Dec-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 11-DECEMBER-2024 (WEDNESDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID: XRE-HVRQ-HEH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 20/KOL/2024	2008-09	[A] ALCOM INVESTMENT PVT. LTD.	
2	ITA 16/KOL/2024	2008-09	[D] ALCOM INVESTMENT PVT. LTD.	
3	ITA 215/KOL/2024	2012-13	[A] MOONLINK MARKETING PVT. LTD.	
4	ITA 269/KOL/2024	2012-13	[A] PIYUSH SUPPLIERS PVT. LTD.	
5	ITA 564/KOL/2024	2012	[D] DEBEANJANA HARD COKE PRIVATE LIMITED	
6	ITA 596/KOL/2024	2014-15	[D] NAZARETH HOSPITAL SOCIETY	
7	ITA 723/KOL/2024	2012-13	[A] CLORET INVESTMENTS PVT. LTD.	
8	ITA 724/KOL/2024	2012-13	[A] CLORET INVESTMENTS PVT. LTD.	
9	ITA 811/KOL/2024	2016-17	[A] GLOBAL CARE HOSPITAL	
10	ITA 812/KOL/2024	2017-18	[A] GLOBAL CARE HOSPITAL	
11	ITA 868/KOL/2024	2004-05	[D] INDIAN ALUMINIUM COMPANY LTD (SINCE MERGED WITH HINDALCO INDUSTRIES LIMITED)	
12	ITA 871/KOL/2024	2012-13	[A] M/S KESVAN JEWELLERS	
13	ITA 952/KOL/2024	2004-2005	[A] M/S. INDIAN ALUMINIUM COMPANY LTD. (NOW MERGED WITH HINDALCO INDUSTRIES LTD.)	
14	ITA 1469/KOL/2024	2017-2018	[A] RAJ KUMAR SARAF	
15	ITA 1573/KOL/2024	2015-2016	[A] AAR COMMERCIAL COMPANY LIMITED [SINCE MERGED WITH GALLANT ISPAT LIMITED (FORMERLY KNOWN AS GALLANTT METAL LIMITED)]	
16	ITA 1604/KOL/2024	2020-2021	[A] TATA CONSUMER PRODUCTS LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 12-DECEMBER-2024 (THURSDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID: XRE-HVRQ-HEH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 203/KOL/2021	2016-17	[A] M/S TDK INDIA LIMITED (FORMERLY KNOWN AS EPCOS INDIA PVT. LTD.)	
2	ITA 282/KOL/2022	2017-18	[A] M/S TDK INDIA PVT. LTD.(FORMERLY KNOWN AS M/S EPCOS INDIA PVT. LTD.)	
3	ITA 1998/KOL/2024	2020-21	[A] M/S TDK INDIA PRIVATE LIMITED	
4	ITA 1239/KOL/2023	2015-16	[A] POONAM MOHTA	
5	ITA 1330/KOL/2023	2010-11	[A] SAANVI DEVELOPERS & REALTORS PVT. LTD.	
6	ITA 1331/KOL/2023	2012-13	[A] SAANVI DEVELOPERS & REALTORS PRIVATE LIMITED.	
7	ITA 1034/KOL/2024	2012-2013	[A] SAANVI DEVELOPERS & REALTORS PVT. LTD., KOLKATA	
8	ITA 658/KOL/2024	2017-18	[A] SAJJAN KUMAR AGRAWAL	
9	ITA 1005/KOL/2024	2018-19	[D] RAJESH JAIN	
10	ITA 1006/KOL/2024	2019-20	[D] RAJESH JAIN	
11	ITA 1009/KOL/2024	2014-15	[D] BALAJEE VINIMAY PRIVATE LIMITED	
12	ITA 1997/KOL/2024	2020-21	[A] M/S GAINWELL COMMOSALES PRIVATE LIMITED	
13	ITA 2001/KOL/2024	2020-21	[A] INDIAN EXPLOSIVES PRIVATE LIMITED	
14	ITA 2005/KOL/2024	2015-16	[A] ALPS TRADECOM LLP (CONVERTED FROM ALPS TRADECOM PVT. LTD.)	
15	ITA 2008/KOL/2024	2013-2014	[A] JAY SHREE TEA & INDUSTRIES LTD.	
16	ITA 2011/KOL/2024	2021-2022	[A] M/S. DATANET ECOMMERCE SERVICES PVT. LTD.	
17	ITA 2012/KOL/2024	2022-2023	[A] M/S. DATANET ECOMMERCE SERVICES PVT. LTD.	
18	ITA 2019/KOL/2024	2013-14	[D] S R INTERNATIONAL PAPER MILLS PVT. LTD.	
19	ITA 2021/KOL/2024	2013	[D] INDER CHAND BAID	
20	ITA 2024/KOL/2024	2015-2016	[A] EDUCO VENTURES PVT. LTD.	
21	ITA 2025/KOL/2024	2020-2021	[A] EDUCO VENTURES PVT. LTD.	
22	ITA 2110/KOL/2024	2016-17	[D] SUNIL KUMAR KUNDU	
23	CO 35/KOL/2024	2014-15	[A] BALAJEE VINIMAY PRIVATE LIMITED	
24	ITA 1236/KOL/2023	2021-22	[A] METSO OYJ	
25	ITA 295/KOL/2024	Assessment Year 2017-2018	[A] PRAKASH BHALOTIA	
26	ITA 1082/KOL/2024	2013-2014	[A] CRAWFORD MARKETING PVT. LTD.	
27	ITA 1798/KOL/2024	2018-2019	[A] JAGDISH PRASAD AGARWALA	


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04-Dec-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 09-DECEMBER-2024 (MONDAY)**

SME

**BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1****GOOGLE MEETING ID : WUJ-UMEQ-TBB**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1068/KOL/2023	2015-16	[A] TEHATTA THANA CO-OPERATIVE AGRICULTURAL MARKETING SOCIETY LTD.	
2	ITA 1102/KOL/2024	2016-2017	[A] GOBINDAPUR PANCHPOTA SAMABAY KRISHI UNNAYAN SAMITY LIMITED	
3	ITA 1159/KOL/2024	2015-2016	[A] MAYURAKSHI GRAMIN BANK EMPLOYEES PROVIDENT FUND, PBGB REGIONAL	
4	ITA 1332/KOL/2024	2012-2013	[A] SSL CONSOLIDATED LIMITED	
5	ITA 1333/KOL/2024	2013-2014	[A] SSL CONSOLIDATED LIMITED	
6	ITA 1344/KOL/2024	2017-2018	[A] R.R. DEVELOPERS	
7	ITA 1560/KOL/2024	2013-14	[D] EQUIPMENT BARTER PRIVATE LIMITED	
8	ITA 1899/KOL/2024	2017-2018	[A] PIPASA ENTERPRISE BANDAR C S SHOP	
9	ITA 2103/KOL/2024	2013-14	[A] AMIT KUMAR KAJARIA HUF	
10	ITA 2105/KOL/2024	2017-18	[A] SWETA AGARWAL	
11	ITA 2112/KOL/2024	2017-18	[D] VIKAS KUMAR AGRAWAL	
12	ITA 948/KOL/2024	2012-13	[A] MUNMUN NAYAK	


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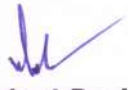
INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 10-DECEMBER-2024 (TUESDAY)****BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1****GOOGLE MEETING ID : WUJ-UMEQ-TBB**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1020/KOL/2023	2014-2015	[A] BAISAKHI INFRAPROJECTS PRIVATE LIMITED	
2	ITA 1192/KOL/2024	2017-2018	[A] VIKASH BAFNA	
3	ITA 1194/KOL/2024	2011-2012	[A] M/S. SAGUN SALES PVT. LTD.	
4	ITA 1196/KOL/2024	2009-2010	[A] PARIJAT COMMODITIES PVT. LTD.	
5	ITA 1249/KOL/2024	2012-2013	[A] PODDAR TRADELINKS PVT. LTD.	
6	ITA 1527/KOL/2024	2010-11	[A] ANIRBAN DUTTA	
7	ITA 1644/KOL/2024	2011-2012	[A] DAFFODIL TOWER PRIVATE LIMITED	
8	ITA 1748/KOL/2024	2013-2014	[A] GOURI SHANKAR GOYAL	
9	ITA 1914/KOL/2024	2013-14	[A] HELP US HELP THEM	
10	ITA 1919/KOL/2024	2023-2024	[A] BADAMTAM WELFARE TRUST	
11	ITA 2147/KOL/2024	2021-2022	[A] ADITYA GARDEN	


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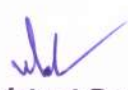
INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 11-DECEMBER-2024 (WEDNESDAY)****BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1****GOOGLE MEETING ID : WUJ-UMEQ-TBB**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1236/KOL/2024	2014-15	[A] VIDYA DEVI MIHARIA	
2	ITA 1518/KOL/2024	2013-2014	[A] ASIS KUMAR BHATTACHARYYA	
3	ITA 1620/KOL/2024	2017-18	[A] GANENDRA NATH HALDER	
4	ITA 1623/KOL/2024	2021-2022	[A] ASOK BORAL	
5	ITA 1737/KOL/2024	2018-19	[D] NATKHAT AGRO FOODS PRIVATE LIMITED	
6	ITA 2158/KOL/2024	2016-17	[D] PARAGON HEIGHT PRIVATE LIMITED	
7	ITA 2159/KOL/2024	2017-18	[D] PARAGON HEIGHT PRIVATE LIMITED	
8	ITA 2166/KOL/2024	2012-13	[A] BHAGWATI DEVELOPERS	
9	ITA 2169/KOL/2024	2017	[A] JAUGRAM GOPALPUR SKUS LTD.	
10	ITA 2171/KOL/2024	2013-14	[A] JIBAN LAL SHAW	
11	ITA 268/KOL/2024	2018-19	[A] SUDHA DHOOT	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 12-DECEMBER-2024 (THURSDAY)****BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
IN COURT ROOM 1****GOOGLE MEETING ID : WUJ-UMEQ-TBB**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1467/KOL/2024	2013-14	[D] ANITA GOEL	
2	ITA 1546/KOL/2024	2014-2015	[A] QUEST HEIGHTS PVT. LTD.	
3	ITA 1972/KOL/2024	2013-14	[A] SHRADHA GANDHI	
4	ITA 1973/KOL/2024	2015-16	[A] DINESH KUMAR RAMUKA	
5	ITA 1974/KOL/2024	2017-18	[A] VERTEX DEVELOPERS	
6	ITA 2173/KOL/2024	2012-2013	[A] SHREE KRISHNA ENGINEERING	
7	ITA 2177/KOL/2024	2012-13	[D] M/S. FAITHFUL TRADERS PRIVATE LIMITED	
8	ITA 2189/KOL/2024	2018-2019	[A] WINNER TRADECOM PVT. LTD.	
9	ITA 2190/KOL/2024	2011-12	[D] UNICORN HOUSING (P) LTD.	
10	ITA 272/KOL/2024	2009-10	[A] EVERGREEN FINCAP MARKET PVT. LTD.	
11	ITA 700/KOL/2024	2017-18	[A] PITAMBER DEALCOM PVT. LTD.	
12	ITA 767/KOL/2024	2014-15	[A] APURVA GOENKA, HUF	
13	ITA 903/KOL/2024	2014-15	[A] C.L.AGARWAL CHARITABLE TRUST	
14	ITA 904/KOL/2024	2015-16	[A] C.L.AGARWAL CHARITABLE TRUST	
15	ITA 953/KOL/2023	2014-15	[A] SHRAWAN KUMAR BAJAJ HUF	



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04-Dec-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 10-DECEMBER-2024 (TUESDAY)

BEFORE **SHRI SANJAY GARG, JUDICIAL MEMBER**
AND **SHRI SANJAY AWASTHI, ACCOUNTANT MEMBER**

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	349	KOL	2024	2017-18	[A] SANDIP KUMAR KESHARI	A	

BEFORE **SHRI SONJOY SARMA, JUDICIAL MEMBER**
AND **SHRI SANJAY AWASTHI, ACCOUNTANT MEMBER**

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1665	KOL	2024	2018-2019	[A] SUGAM GRIHA NIRMAAN LIMITED	C	


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04-Dec-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

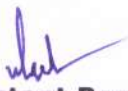
FOR 11-DECEMBER-2024 (WEDNESDAY)

BEFORE **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**
AND **SHRI SONJOY SARMA, JUDICIAL MEMBER**

CLARIFICATION MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	54	KOL	2019	2010-11	[A] DALMIA DSP LIMITED (FORMERLY KNOWN AS KALYANPUR CEMENTS LIMITED)	A	

BEFORE **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**
AND **SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	800	KOL	2017	2012-13	[A] RAVILOCHANAH MERCANTILE PRIVATE LIMITED	C	


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04-Dec-2024

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 12-DECEMBER-2024 (THURSDAY)

BEFORE **SHRI SANJAY GARG, JUDICIAL MEMBER**
AND **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	IT(SS)A	48	KOL	2023	2018-19	[A] ADITYA PLAZA MAKERS PVT LTD	B

BEFORE **SHRI SANJAY GARG, JUDICIAL MEMBER**
AND **SHRI SANJAY AWASTHI, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	ITA	82	KOL	2018	2013-14	[A] M/S. LINDE INDIA LIMITED (FORMERLY BOC INDIA LIMITED)	C
2	ITA	174	KOL	2019	2014-15	[D] M/S. MERINO INDUSTRIES LIMITED	B
3	ITA	292	KOL	2019	2014-15	[A] M/S. MERINO INDUSTRIES LIMITED	B

BEFORE **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**
AND **SHRI SONJOY SARMA, JUDICIAL MEMBER**

CLARIFICATION MATTERS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	ITA	234	KOL	2023	2014-15	[D] M/S. PHILIPS CARBON BLACK LTD.	C
2	ITA	682	KOL	2023	2011-12	[A] M/S CAPRICORN INFRAPROJECTS PVT. LTD.	A


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